

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.(IB)-23(PB)/2017  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY: Hotel Gaudavan Pvt. Ltd. (HGPL)

SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Abhinav Singh	Advocate	M/s Hotel Gaudavan Pvt Ltd	Abhinav Singh
2.	MR. ABHINAV VASISHT	SENIOR ADVOCATE	} FOR ALCHEMIST ASSET RECONSTRUCTION CO. LTD.	[Signature]
3.	MR. ABHIRUP SASQUPTA	ADVOCATE		
4.	MS. SWATI SHARMA	ADVOCATE		

**ORDER**

Order reserved.

[Signature]  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
[Signature]  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017